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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/403/ (IB)/2017  
NAME OF THE PETITIONER(S) : C.T. NARAYANAN  
NAME OF THE RESPONDENT(S) : SHRI BALAJEEVA FOUNDATIONS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepa Mariappan  
For Adv. B. Shanaray

counsel for petitioner

Deepa

**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to make compliance with the provisions of section 9(3)(b)(c) of I&B Code, 2016. He is also directed to send private notice to the Respondent along with the copy of the petition and file proof of sending and serving notice by way of an affidavit before the next date of hearing. Put up on 21.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)